

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4429  
ANSWERED ON:20.08.2010  
ITDA  
J Helen Davidson

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) the total amount of money allocated under Integrated Tribal Development Authority (ITDA) in tribal dominant States particularly in Tamil Nadu, Jharkhand, Orissa, Chhattisgarh, Madhya Pradesh during the last three years and current year; and

(b) the number of people provided with loans for the self-employment as well as education under the scheme in the said States during the said period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b): The Ministry releases funds to State Governments including States of Tamilnadu, Jharkhand, Orissa, Chhattisgarh and Madhya Pradesh under the two special area programmes (i) Grant under Article 275(1) of the Constitution of India and (ii) Special Central Assistance to Tribal Sub Plan (SCA to TSP) for STs. The State Governments allocate funds to the Integrated Tribal Development Projects (ITDPs)/ Integrated Tribal Development Agency (ITDAs) etc in turn and such details are not maintained in the Ministry. Statement showing Grants released for these programmes during the last three years and current year are at Annexure-I and II.

Under both the programmes loans for self-employment or education are not provided.